

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

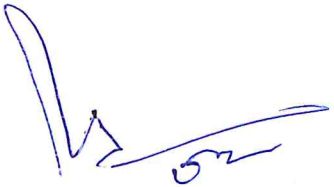
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/93(CHE)/2023
Name of Petitioner :
& : Biomed Hitech Industries Ltd
Name of Respondent :
Section : Sec 66 of CA, 2013

ANILASH KRISHNAN KAVI

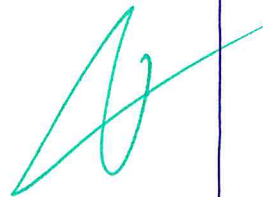
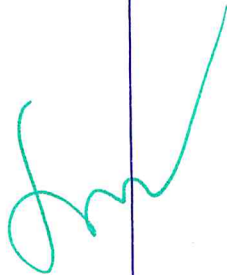
Counsel for
RD



Rehman



1 (Dr. Balasubramanian)



7. CP/93(CHE)/2023

ORDER

Present: Shri. S.R. Balasubramanian, Ld. Counsel for the Petitioner.
Shri. Avinash Krishnan Ravi, Ld. Counsel for the RD.

RD report is already available raising no substantial objection.

Written synopsis also filed.

Arguments heard.

Order Reserved.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs